

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 121

CP No. 60/Chd/Hry/2021

IN THE MATTER OF:

Prepladder Pvt. Ltd.

...Petitioner

Under Section: 131, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 30.08.2024.

Sd/-
Court Officer

July 12, 2024
SM